

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2001
ANSWERED ON:23.07.2014
INDUS WATER TREATY
Kumar Shri P.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether talks have been held with Pakistan recently on the Indus Water Treaty;
- (b) if so, the details and the outcome thereof;
- (c) the details of provisions laid down in the said treaty;
- (d) whether these provisions are being adhered to in letter and spirit; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (GEN. RETD. V.K. SINGH)

(a) to (e) Under Article VIII of the Indus Waters Treaty 1960 between India and Pakistan, both sides appoint a Commissioner for Indus Waters who together constitute the Permanent Indus Commission that is responsible to establish and maintain cooperative arrangements for the implementation of the Treaty. The last meeting (109th Meeting) of the Permanent Indus Commission took place from September 22-25, 2013 in New Delhi.

The Indus Water Treaty is a time tested framework for the sharing of waters of the Indus river system between India and Pakistan and for the most complete and satisfactory utilization of its waters. India has always strictly adhered to both the letter and the spirit of the Indus Waters Treaty.